

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) Yes.

(b) and (c). The studies made by the Programme Evaluation Organisation of the Planning Commission corroborate the reasons already known for the lag in utilisation of irrigation potential. The main reasons for this lag are the delay in the construction of water courses; lack of synchronisation of field Channels with availability of Canal Water; problems of land acquisition; financial difficulties experienced by farmers; etc.

In order to overcome those difficulties, most of the State Govts. have already enacted laws assuming powers for constructing water courses and field channels at the cost of beneficiaries and recovering the cost thereof from them. Most of the State Govts. have also provided for graded water charges in the commands of new irrigation projects as an incentive to farmers.

Central River Board

**295. Dr. P. Srinivasan:
Shri Paramasivan:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any proposal under consideration for constitution of a Central River Board;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) No.

(b) Does not arise.

(c) It has been decided to strengthen the Central Water and Power Commission to carry out the essential functions that were contemplated to be assigned to the Rivers Boards.

National Defence Gold Bonds and Defence Loan Schemes

**296. Dr. P. Srinivasan:
Shri Paramasivan:
Shri K. N. Pandey:
Shri Onkar Lal Berwa:
Shri Hukam Chand
Kachhavalya:
Dr. L. M. Singhal:
Shri Warior:
Shri Indrajit Gupta:
Shri Vasudevan Nair:
Shri Prabhat Kar:
Shri Hem Raj:
Shri Prakash Vir Shastri:
Shri Jagdev Singh Siddhanti:
Shri P. C. Borooah:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shrimati Savitri Nigam:
Shri Yashpal Singh:
Shri Madhu Limaye:
Shri Kajrolkar:
Shri Vishwa Nath Pandey:
Shri Brij Basi Lal:
Shri Maheswar Nalk:
Shri R. Barua:
Shri Dharmalingam:
Shri R. S. Pandey:
Shri Rajdeo Singh:
Shri Shiv Charan Gupta:
Shrimati Ramdulari Sinha:
Shri D. O. Sharma:**

Will the Minister of Finance be pleased to state:

(a) the total subscription to the National Defence Gold Bonds Scheme so far;

(b) the total subscription to the National Defence Loan Schemes so far; and

(c) whether the public response to the schemes is upto Government's expectations?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b).

Subscriptions received upto 14th February, 1966 are:

National Defence Gold Bonds, 1980 9,917 kilogrammes

4½% National Defence Loan, 1968 Rs. 10.27 crores

4½% National Defence Loan, 1972 Rs. 15.81 crores

(c) The response on the whole has been satisfactory.

Night Shelters

297. Shri R. G. Dubey: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that pavement dwellers taking shelters in the night shelters in Delhi are found to be ailing;

(b) whether it is also a fact that sometimes they suffer from infectious diseases; and

(c) the steps being taken to segregate such patients in the night shelters to avoid the spread of diseases?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) and (b). Yes; but the number of such persons is reported to be very small.

(c) Persons suffering from infectious diseases are not admitted in the night shelters but are sent to Hospitals. Other sick persons are either sent to the Hindu Rao Hospital or admitted in the sick-ward of the Kashmere Gate night-shelter where 8 beds have been provided for the purpose. Instructions have been given to the Hindu Rao Hospital to put up tents, if necessary, to accommodate sick persons.

बंधियों द्वारा बिजली की खपत

298. श्री ए० ए० द्विवेदी :
श्री भायवत झा आजाब :

श्री सुबोध हुंसवा :
श्री ए० ए० सायनत :
श्री प्र० ए० बबसा :

क्या निर्माण, आवास तथा नगरीय विकास मन्त्रालय यह बताने में कृपा करेंगे कि :

(क) केन्द्रीय मन्त्रिमंडल के सदस्यों के निवास स्थानों पर अक्टूबर, 1965 से जनवरी, 1966 की अवधि में प्रति मास बिजली की कितनी खपत हुई ;

(ख) क्या प्रेजीडेंट ऐन्डेंट के भ्रमों में रहने वाले मन्त्रियों द्वारा बिजली की खपत का ब्योरा दिखाने वाला एक विवरण सभा पटल पर रखा जायेगा ;

(ग) क्या आगानवास की दृष्टि में रखते हुए मन्त्रियों के निवास स्थानों पर बिजली की खपत में कुछ कमी हुई है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

निर्माण, आवास तथा नगरीय विकास मंत्री (श्री मेहर चन्द खन्ना): (क) और (ख) . सूचना दस्तावेज का प्राप्ति है और यथा समय सभा पटल पर रख दी जायेगी ।

(ग) और (घ) . बिजली की खपत जलवायु की स्थिति तथा समय समय पर विभिन्न कारकों के आधार पर व्यक्तिगत आवश्यकताओं पर निर्भर करती है ; फिर भी, बिजली और तापी की खपत पर खर्च की सीमा स्वेच्छा में 2,400 रुपये प्रति वर्ष तक है तथा इसमें कोई भी वृद्धि सम्बन्धित मन्त्री द्वारा पूरी की जायेगी ।

छैनिकों के लिए कमीन के प्लांटों का आरक्षण

299. श्री भायवत झा आजाब :
श्री ए० ए० द्विवेदी :
श्री सुबोध हुंसवा :